

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/4734/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Hirendra Kashyap,  
District & Sessions Judge,  
Bomdila, West Kameng District, Arunachal Pradesh

Dated Guwahati, 30<sup>th</sup> June, 2022.

Sub:- **Station leave permission.**

Ref:- DSJ(SD/BDL)/07/2022/352/22 Dated 29.06.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail summer vacation of 5 days from 04.07.2022 to 08.07.2022 along with station leave permission from the evening of 02.07.2022 to 10.07.2022.** A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/4735-36/A, dated** , 30-06-2022

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,  
Naharlagun, Arunachal Pradesh.

2.  The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**